

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 829  
(To be answered on the 2<sup>nd</sup> December 2021)**

**SALE OF AIR INDIA**

**829. SHRI THIRUNAVUKKARASAR SU:**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Union Government has recently sold Air India;**
- (b) if so, the details thereof along with the status of debt burden of the ailing airline;**
- (c) whether the Government has taken any steps to protect the rights and privileges of employees serving in the airline;**
- (d) if so, the details thereof; and**
- (e) if not, the reasons therefor?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(GEN. (DR) V. K. SINGH (RETD))**

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**(a) and (b): The financial bids by two Qualified interested bidders were received by the Transaction Advisor on 15.09.2021. M/s Talace Pvt Ltd, a wholly owned subsidiary of M/s Tata Sons Pvt. Ltd won the bid being the highest bidder.**

**Share Purchase Agreement has been signed with the qualified bidder on 25.10.2021.**

**The total debt of Air India as on 30.09.2021 was Rs. 51,554.47 crore (provisional)**

**(c) to (e): Interests of the employees including job security for one year, Provident Fund and medical facility etc., have been duly taken care by the Government and incorporated in the Share Purchase Agreement signed with the qualified bidder on 25.10.2021.**

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